

ANNEXURE-3

Name of the corporate debtor: CK Software Private Limited; Date of commencement of CIRP: 20.11.2025 (Order received on 25.11.2025); List of creditors as on: 10.01.2026

List of Secured Financial Creditor

S.NO	NAME OF THE PARTICIPANT	Details of Claim Received	Details of Claim Admitted	Whether related party?	% of voting share in CoC	Amount of claim under verification	Remarks, if any
1	Canara Bank	4,91,74,07,705.84	4,91,74,07,705.84	No	8.03%	-	
2	Bank of Maharashtra	1,57,80,43,545.24	1,57,80,43,545.24	No	2.58%	-	
3	Central Bank Of India	8,64,52,54,211.75	8,64,52,54,211.75	No	14.11%	-	
4	Bank of India	4,70,53,85,607.14	4,70,53,85,607.14	No	7.68%	-	
5	India Exim Bank	2,56,38,33,987.24	2,56,38,33,987.24	No	4.18%	-	
6	Bank of Baroda	6,81,17,21,726.53	4,97,57,24,189.59	No	8.12%	1,83,59,97,536.94	
7	UCO Bank	3,77,58,37,088.40	3,77,58,37,088.40	No	6.16%	-	
8	JM Finance Asset Reconstruction Company Limited	1,74,46,53,443.09	1,74,46,53,443.09	No	2.85%	-	
9	Punjab National Bank	24,84,89,78,076.00	24,84,89,78,076.00	No	40.56%		
10	Union Bank of India	3,51,45,92,157.00	3,51,45,92,157.00	No	5.74%		
	TOTAL	63,10,57,07,548.23	61,26,97,10,011.29		100.00%	1,83,59,97,536.94	